

ITEM NO.108

COURT NO.9

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).645-646/2016

JAI GOVIND PRASAD & ORS.

Appellant(s)

VERSUS

DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

Date : 03-04-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Ms. Manju Jetley, AOR [Not Present]

For Respondent(s) : Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv. (through VC)

UPON hearing the counsel the Court made the following
O R D E R

1. None is present for the appellants, when the matter is called out.
2. The learned counsel for the respondents seeks time on the ground that there is bereavement in the family of the Standing Counsel.
3. List after two weeks.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
ASSISTANT REGISTRAR